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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Sir, I beg

to lay on the Table:-

(1) A copy of the National Investigation Agency (Manner of Constitution) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 3015(E) in Gazette of India dated the 31st December, 2008 under Section 26 of the National Investigation Agency Act, 2008.

(Placed in Library, See No. LT 10464/09)

(2) A copy of the Unlawful Activities (Prevention) (Recommendation and Sanction of Prosecution) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 3014(E) in Gazette of India dated the 31st December, 2008 under sub-section (3) of Section 21 of the Unlawful Activities (Prevention) Act, 1967.

(Placed in Library, See No. LT 10465/09)

MR. SPEAKER: Shri Vayalar Ravi.

...(Interruptions)

MR. SPEAKER: You are holding the baby of Shri Kapil Sibal!

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): Sir, I, on behalf of Shri Kapil Sibal, beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10467/09)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2007-2008.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10468/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table:-

(1) A copy of the Presidential Order (Hindi and English versions) authorizing Governor of Goa for additional expenses under 'Tour Expenses' of Schedule –II to the Governors (Allowances and Privileges) Rules, 1987, under sub-section (3) of Section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT 10469/09)

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2007-2008, together with Audit Report thereon under sub-section (4) of Section 34 of the Protection of Human Rights Act, 1993.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10470/09)

(4) A copy of the Presidential Order (Hindi and English versions) authorizing Governor of Haryana for additional expenses under 'Hospitality Expenses', 'Contract Allowances' and 'Tour Expenses' of Schedule –II to the Governors (Allowances and Privileges) Rules, 1987, under sub-section (3) of Section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT 10471/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) The Border Security Force Headquarters Group 'A' and 'B' posts, non-combatised Recruitment (Amendment) Rules, 2008 published in Notification No. G.S.R. 208 in Gazette of India dated the 6th December, 2008.
- (ii) The Border Security Force (Tenure of Posting and Deputation) (Amendment) Rules, 2007 published in Notification No. G.S.R. 255 in Gazette of India dated the 1st December, 2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (1) above.

(Placed in Library, See No. LT 10472/09)

(3) A copy of the Indo-Tibetan Boarder Police Force, Animal Transport Cadre (Non-gazetted) Recruitment Second Amendment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 25(E) in Gazette of India dated the 14th January, 2009 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT 10473/09)

(4) A copy of the Foreign Contribution (Regulation) Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 728(E) in Gazette of India dated the 11th October, 2008 under sub-section (3) of Section 30 of the Foreign Contribution (Regulation) Act, 1976.

(Placed in Library, See No. LT 10474/09)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2007-2008 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10475/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Primary Education Development Society of Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Primary Education Development Society of Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10476/09)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 10477/09)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2006-2007.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 10478/09)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2006-2007.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 10479/09)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2006-2007.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 10480/09)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Sikkim, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Sikkim, for the year 2005-2006.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 10481/09)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Sikkim, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Sikkim, for the year 2006-2007.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 10482/09)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2006-2007.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 10483/09)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2006-2007.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 10484/09)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2006-2007.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 10485/09)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2006-2007.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 10486/09)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2006-2007.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 10487/09)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Uttaranchal Sabhi Ke Liye Shiksha Parishad (Sarva Shiksha Abhiyan) Dehradun, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Uttaranchal Sabhi Ke Liye Shiksha Parishad (Sarva Shiksha Abhiyan) Dehradun, for the year 2006-2007, for the year 2006-2007.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 10488/09)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2007-2008.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 10489/09)

MR. SPEAKER: Shrimati V. Radhika Selvi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I, on behalf of ...*(Interruptions)*

MR. SPEAKER: Shri Jaiswal, there is no notice to lay the papers on behalf of Smt. V Radhika Selvi. Hence, I will not allow this.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers' Research Association,

Thane, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers' Research Association, Thane, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10491/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10492/09)

(5) A copy each of the following Notifications (Hindi and English versions) issued under Section 18G of the Industries (Development and Regulation) Act, 1951:-

(i) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 115(E) in Gazette of India dated the 12th January, 2009.

(ii) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 116(E) in Gazette of India dated the 12th January, 2009.

(iii) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 117(E) in Gazette of India dated the 12th January, 2009.

(iv) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 118(E) in Gazette of India dated the 12th January, 2009.

(v) S.O. 114(E) published in Gazette of India dated the 12th January, 2009 containing order making certain amendments in the Notification No. 1105(E) dated the 11th October, 2004.

(Placed in Library, See No. LT 10493/09)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2006-2007, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10494/09)

(3) (i) A copy of annual account (Hindi and English Versions) of the Mizoram University, Aizwal, for the year 2004-2005 together with Audit Report thereon. Statement (Hindi and English Versions) showing reasons for delay in laying the papers.

(Placed in Library, See No. LT 10495/09)

(ii) A copy of annual account (Hindi and English Versions) of the Mizoram University, Aizwal, for the year 2005-2006 together with Audit Report thereon. Statement (Hindi and English Versions) showing reasons for delay in laying the papers.

(Placed in Library, See No. LT 10496/09)

(iii) A copy of annual account (Hindi and English Versions) of the Mizoram University, Aizwal, for the year 2006-2007 together with Audit Report thereon. Statement (Hindi and English Versions) showing reasons for delay in laying the papers.

(Placed in Library, See No. LT 10497/09)

(4) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizwal, for the year 2007-2008.

(Placed in Library, See No. LT 10498/09)

(5) A copy of the Notification No. A.U./Comm.Sec./Uni.Coll./1140/2008 (Hindi and English versions) published in Gazette of India dated the 13th September 2008 making certain amendments/deletion in the statutes of the University of Allahabad Act, 2005, under sub-section (2) of Section 44 of the said Act.

(Placed in Library, See No. LT 10499/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Karnataka, Surathkal, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2007-2008.

(Placed in Library, See No. LT 10500/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Rourkela, for the year 2007-2008.

(Placed in Library, See No. LT 10501/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Durgapur, for the year 2007-2008.

(Placed in Library, See No. LT 10502/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Book Trust, India, New Delhi, for the year 2007-2008.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 10503/09)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2007-2008.

(Placed in Library, See No. LT 10504/09)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 10505/09)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2007-2008.

(Placed in Library, See No. LT 10506/09)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2007-2008.

(Placed in Library, See No. LT 10507/09)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 10508/09)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2006-2007.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 10509/09)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2007-2008.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 10510/09)

(20) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Advanced Studies, Shimla, for the year 2007-2008 within the stipulated period of nine months after close of the accounting year.

(Placed in Library, See No. LT 10511/09)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2007-2008.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library, See No. LT 10512/09)